

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 108
28(ND)/2016
COMP.APPL-807/2020, COMP.APPL825/2020, COMP.APPL-1/2021 and
CA114/2021

IN THE MATTER OF:

Sh. Rajeev Behl ... **Applicant/Petitioner**
Versus
M/s. Realtech Infrastructure Ltd. & Ors ... **Respondent**

Under Section: 397/398

Order Delivered on 10.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

COMP.APPL-1/2021: Heard Ld. Counsel appearing for both the parties. Both are requested to file the written synopsis within three days from today.

List this matter on 15.03.2021 at 1.00 PM.

COMP.APPL-807/2020, COMP.APPL825/2020, CA 114/2021: List the matter on 15.03.2021.

In the meantime, the Petitioner is directed to upload the PDF file of the main Application on the DMS.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)